

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 207  
IB-442/ND/2020

**IN THE MATTER OF:**  
**Mr. Varun Jain**

**...PETITIONER**

**Vs.**

**M/s. Bluetown (India) Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**Under Section 9 of IBC**

**Order delivered on 20.02.2020**

**Coram:**  
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Hetish Raj Singh, Mr. Sahil  
Gupta and Mr. Sudhanshu  
Madan, Advocates**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsels for both the parties.  
Counsels for both the parties have submitted that the matter is likely to be  
settled within next week days. Post the matter to 17<sup>th</sup> March, 2020.

-sd-

**(V.K. Subburaj)**  
**Member (T)**

-sd-

**(P.S.N. Prasad)**  
**Member (J)**